

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1736  
ANSWERED ON:16.12.2013  
RISK ALLOWANCE FOR CONTRACT WORKERS  
Singh Shri Pashupati Nath

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any risk allowance is given to the workers including contract workers of hazardous industries/factories in the country particularly to workers Coal India Limited;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor along with the proposal, if any under consideration of the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): As per the information available with this Ministry no such allowance is given to the workers including contract workers of hazardous industries/factories including workers of Coal India Ltd.
- (b): Does not arise.
- (c): No such proposal is under consideration of the Government.